NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.168/KB/2017

1-5-17 Swrandsuku 1.5.12

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M.

Name of the Company		M/s. Naresh Kumar & Company Pvt.LtdVersus- Kalyanpur Cements Ltd.		
Under Section		9		IBC
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

2. Asva Lypta, ist 3. Svendra kuner Adv K-c

ORDER

Ld. Counsels for the petitioner, Interim Resolution Professional and the Corporate Debtor are present

Order pronounced. Let a copy of the order be given to the applicant subject to compliance of all requisite formalities.

> (S. Vijayaraghavan) Member (T)

Sdf-

(Vijai Pratap Singh) Member (J)

SR/-